

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION No. 2771
TO BE ANSWERED ON 04.01.2018**

Sexual Harassment Cell at SAI

†2771. SHRI HARINARAYAN RAJBHAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the Sports Authority of India (SAI) centres functioning without sexual harassment cells at present;**
- (b) the reasons for non-availability of complaint redressal cells in SAI centres; and**
- (c) the action taken by the Government to prevent sexual harassment of women sportspersons?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS AND SPORTS
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

- (a) All the Sports Authority of India (SAI) Centres have their Sexual Harassment Cells to deal with the Sexual Harassment cases pertaining to their concerned Regional Centres.**
- (b) In view of (a) above, question does not arise.**
- (c) Department of Sports, Ministry of Youth Affairs & Sports has constituted a High Powered Committee on 2nd May, 2017 comprising of officers from the Ministry, Senior Sportspersons, Sports Journalist & Advocate for Sports Women to resolve the grievances and complaints of women sports persons.**
